

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 539 of 2002

Jabalpur, this the 21st day of February, 2003.

Hon'ble Mr. R.K.Upadhyaya, Member (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

N.S.Thakur S/o Shri S.S.Thakur,
R/o D-134, Minal Residency, J.K.
Road, Bhopal (M.P.)

-APPLICANT

(By Advocate Mr. Ashok Shrivastava)

Versus

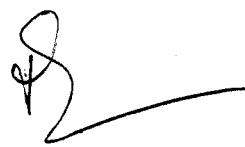
1. Union of India through
General Manager, Central Railway,
Mumbai, V.T.
2. Divisional Railway Manager,
Central Railway, Habibganj,
Bhopal.

-RESPONDENTS

ORDER (ORAL)

By R.K.Upadhyaya, Member (Admnv.):

Shri Ashok Shrivastava, learned counsel for the applicant seeks permission to withdraw this O.A. with liberty to file duly constituted O.A. at appropriate stage. ^{or} Permission as requested is allowed subject to limitation. This O.A. is dismissed as withdrawn.


(Mrs. Meera Chhibber)
Member (J)


(R.K.Upadhyaya)
Member (A)

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पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....
परिविनि/नि ओ/न्या.....

- (1) समिति प्रबन्ध विभाग
- (2) नियन्त्रण विभाग
- (3) व्यवस्था विभाग
- (4) व्यवस्था विभाग

सूचना एवं आवश्यक दस्तावेज़

A. Chhanda & Associates

25/2/03

Issued
25.2.03
BS